

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/08/2017 AT 10.30 AM

PRESENT: SHRI. ANANTHA PADMANABHA SWAMY - MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/414/ (IB)/2017

NAME OF THE PETITIONER(S)

: PITAMBER MISHRA

NAME OF THE RESPONDENT(S)

: ALECTRONA ENERGY PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. K. MUKUND RAO

Counsel for Patitioner Counsel de Respondent

2. Aselvaraj

A soly

(to: P.v. Baltsubramarmam)

ORDER

Counsel for both the parties are present and stated that the matter has been settled between the parties. The Respondent accepted to give a Demand Draft for Rs.10,50,000/- on or before 18.09.2017. Both the parties wanted to file a joint memo after receiving the said D.D. by the Petitioner. At their request, matter is posted for 18.09.2017 at 10.30 A.M.

> (K.ANANTHA PADMANABHA SWAMY) MEMBER (JUDICIAL)

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